

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07th October, 2021

<u>NOTICE</u>

Please take notice that the Bench notified for holding Virtual Court - II on 08th October, 2021 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under:

- 1. Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)
- 2. Hon'ble Ms. Shreesha Merla, Member (Technical)

By order of Hon'ble Acting Chairperson -Sd/-

Registrar